

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

17. MA 1915/2019 IN C.P. (IB)-1506(MB)/2017

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2021

NAME OF THE PARTIES: - Kapokh Fibers & Industries Ltd
V/s
Afloat Textile (India) Ltd.

Section Sec 33 U/s 9 of I&B Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared from both the sides. Due to paucity of time the matter is adjourn to **04.05.2021**.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 08.04.2021
AAH

SD/-

H.P. CHATURVEDI
Member (Judicial)